

or for surgical treatment in Railway Hospitals.

(3) A restricted non-practising allowance on the following scale should be granted to Assistant Surgeons:—

(a) Specialists like Anaesthetists, Radiologists, Dentists, etc. who by the very nature of their profession are not likely to have any general practice:

(i) Rs. 75 per month for those drawing upto and inclusive of Rs. 500 per month.

(ii) Rs. 100 per month for those drawing pay above Rs. 500 per month.

(b) Other Assistant Surgeons.

(i) Rs. 125 per month for those drawing pay upto and inclusive of Rs. 500 per month.

(ii) Rs. 100 per month for those drawing pay above Rs. 500 per month.

(4) Assistant Surgeons after 5 years service shall hold the honorary gazetted rank and shall be entitled to the usual privileges granted to gazetted officers in matters such as passes, allotment of quarters etc.

(5) The cadre of Assistant Medical Officers should be reviewed to improve the promotion prospects of Assistant Surgeons.

सत्ता का विकेन्द्रीकरण

१४५. श्री तन सिंह : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार बड़े नगरों में भी सत्ता के विकेन्द्रीकरण के प्रश्न पर विचार कर रही है; और

(ख) ग्रामीण क्षेत्रों की भांति नगरों में इस प्रकार के विकेन्द्रीकरण में क्या व्यावहारिक और सैद्धान्तिक बाधाएँ हैं ?

स्वास्थ्य मंत्री (डा० सुशीला नायर) :

(क) इस बारे में एक मुद्दाव रखा गया है जो परीक्षणाधीन है ।

(ख) इस मुद्दाव के अन्तिम रूप में स्वीकृत किये जाने पर ही कठिनाइयों का परीक्षण एवं समाधान किया जायेगा ।

Thefts of Copper Wire

146. Shri Hem Raj: Will the Minister of Transport and Communications be pleased to state:

(a) the number of cases of thefts of copper wires in the different Postal and Telegraph Divisions of the country, Division-wise in 1962 upto the end of July;

(b) the estimated cost of the wires stolen;

(c) whether it is a fact that the theft cases are on the increase;

(d) if so, the reasons therefor; and

(e) the steps taken to check it?

The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagavati): (a) and (b). Information is being collected and will be placed on the Table of the Sabha.

(c) During 1961-62, there was an increase in some areas but reduction in others.

(d) This is an essentially a Law and Order problem. The thefts are brought to the notice of the respective State Governments.

(e) The following steps have been taken:

1. Close liaison by Circle authorities with State Police authorities to apprehend the culprits.
2. Increase of liability to punishment for the offence.
3. Replacement of copper wire by copper-weld wire in theft affected areas.